

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON**

DEVELOPMENT SCHEMES TO TACKLE NAXALISM .

1015

SHRI SHREEGOPAL VYAS

Will the Minister of COALCOALCOALCOALPLANNING be pleased to state :-

- (a) whether Chhattisgarh State has made any remarkable progress in development schemes particularly of food security for BPL families, public distribution system and coordination of plans to tackle naxalism;
- (b) whether more funds have been sought on the basis of remarkable progress in development schemes;
- (c) whether some States are seeking to follow Chhattisgarh pattern in terms of development;
- (d) if so, the salient features thereof; and
- (e) the views of the Ministry of Planning thereon, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI V. NARAYANASAMY)

(a) to (e): The approved state plan outlay for Chhattisgarh has increased from Rs. 7,413.72 crore in 2007-08 to Rs. 13,230 crore in 2010-11. The actual achievement was 83.6% in 2007-08, 84.76% in 2008-09 and 85.44% in 2009-10. Per-capita GSDP and per-capita plan expenditure have been increasing over time. Central assistance to State Plan has also increased from Rs. 626 crore in 2007-08 to Rs. 2,302 crore in 2010-11 (AP). Further, Rs. 3,389 crore were released during 2009-10 under the Centrally Sponsored Schemes to the state.

As regards the schemes under public distribution system and food security, the State Government has informed that under Targeted Public Distribution System (TPDS), 75% families of Lift Wing Extremism (LWE) affected areas are getting foodgrain at subsidised rates (i.e. Antyodaya Anna Yojana (AAY) – Rs. 1 per kg and BPL categories – Rs. 2 per kg). As per the information provided by the State Government, 10.32 lakh families also getting foodgrain through 3386 FPS under “Door Step Delivery Scheme”.

Different states including Chhattisgarh are implementing their own plan schemes, Additional Central Assistance (ACA) schemes with central assistance and Centrally Sponsored Schemes (CSS) with substantial financial assistance from the Centre.